


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI  
O R D E R

In partial modification to this office order No.73975-74175/F.1(3)/Gaz/23, dated 03.10.2023, the following Committee is hereby re-constituted, with immediate effect.

Name of the Committee	Name of Judicial Officers	Designation
Committee for Internal Auction of Condemned Vehicles	Sh. Sanjay Sharma-II, District Judge, Comm.Court-11 (Central)	Chairperson
	Ms. Ruchi Agarwal Asrani, PO-MACT-01 (Central)	Member

  
18/4/24  
(SANJAY GARG-I)


Principal District & Sessions Judge (HQs)  
Delhi

No. 26011-26032/F.1(3)/Gaz/2024

Dated 18 APR 2024

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes, Delhi, New Delhi/ Rouse Avenue Court Complex.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, Pool Car Branch, Care Taking Branch, Tis Hazari Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

  
18/4/24  
Principal District & Sessions Judge (HQs)  
Delhi